

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1575/2024

RAM CHANDRA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 125854/2019 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015 , IA No. 7780/2020 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015, IA No. 7784/2020 - EXEMPTION FROM FILING O.T., IA No. 136709/2019 - EXEMPTION FROM FILING O.T., IA No. 125855/2019 - EXEMPTION FROM FILING O.T. AND IA No. 136708/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Crl.A. No. 1576/2024 (II)

(FOR ADMISSION and I.R. and IA No.102805/2017-EXEMPTION FROM FILING O.T.)

Date : 26-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Aaroohi Bhalla, Adv.
Mr. Anupam Mishra, AOR
Mr. Jenis V. Francis, Adv.
Mr. Harikumar V., Adv.

Mr. Sarvam Ritam Khare, AOR
Mr. Akash Shukla, Adv.
Mr. Kushagra Sharma, Adv.

For Respondent(s)

Mr. S. R. Singh, Sr. Adv.
Ms. Tulika Mukherjee, AOR
Mr. V. Aravind, Adv.
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Time is sought on behalf of the respondent.

List on 27th November, 2024 in first five matters.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)